

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Brahmaputra TMT Bars Private Limited Date of Commencement of Liquidation: 13-10-2023; List of Stakeholders as on Date: 31-01-2024; Name of IP: Ms. Meena Sureka; Process Number: 1; Last 5 digit of registration number: 12163

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|------------------------|----------------------------|--------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 1948 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 426076 | | | | NA |
| 3 | Secured financial creditors | 3 | 3575474003.82 | 3 | 3190049873.89 | 0 | 385424129.93 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 278919787 | 2 | 271906253 | 0 | 7013534 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | NA |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 4 | 140732928.65 | 4 | 84951040.24 | 0 | 55781888.41 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 1 | 64900 | 1 | 64900 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 1 | 101692 | 1 | 101692 | 0 | 0 | 0 | Annexure 9 |
| Total | | 11 | 3995293311.47000 03 | 11 | 3547501783.1299996 | 0 | 448219552.34000 003 | 0 | |